

>

Title: Presentation of the 26th and 27th Reports of the Committee on the Welfare of the Scheduled Castes and Scheduled Tribes.

-

SHRI RUPCHAND MURMU (JHARGRAM): I beg to present the following Reports:-

(1) Twenty-sixth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Finance (Department of Revenue) on Action Taken by the Government on the recommendations contained in their Twelfth Report (Fourteenth Lok Sabha) on "Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Central Board of Excise and Customs (CBEC)"; and

(2) Twenty-seventh Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Finance (Department of Financial Services – Insurance Division) on Action Taken by the Government on the recommendations contained in their Nineteenth Report (Fourteenth Lok Sabha) on "Reservation for and Employment of Scheduled Castes and Scheduled Tribes in United India Insurance Company Limited".